



एस. रमेश

अध्यक्ष

S. Ramesh

Chairman



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वित्त मंत्रालय
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केन्द्रीय अप्रत्यक्ष कर एवं सीमा शुल्क बोर्ड
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12th October, 2018

Dear *Colleagues,*

As you all are aware, Annual General Transfer of Principal Commissioner / Commissioners of Customs, GST & Central Excise was issued on 9th October, 2018. I wish the officers under transfer all the very best in their new assignments and request the Chief Commissioners / Directors General to ensure they are relieved by due date.

The 12th Joint Group of Customs Meeting between India and Bangladesh was held on 8th & 9th October, 2018 in New Delhi. Member (Customs) headed the Indian Delegation. The JGC meetings provide a platform to discuss issues of mutual interest and serve to enhance the cooperation between the Customs administrations. The present JGC meeting witnessed important discussions regarding upgradation of infrastructure at various Land Customs Stations on India-Bangladesh Border, modernization of customs procedures to ensure faster clearances customs cooperation and sharing of best practices.

I am happy to inform that Member (Customs) attended the Global Security Conference, under the aegis of WCO, at Brussels last week, and highlighted India's efforts in strategic trade control of exports with many case studies. It is a matter of pride that his presentation on work of Indian customs on various global security issues was well received and appreciated in the conference.

Member (Legal) has written a DO *vide* F. No. 296/68/2015-CX-9 date 4th October, 2018 to all the field formations regarding speedy action on tax arrears recovery during this financial year. I request all the Zonal Chief Commissioners to ensure that the targets assigned are achieved in a time-bound manner.

With the ever-increasing computerization of processes and digitization of records, it is imperative for tax officers to appreciate the contemporary challenges emerging in the field of cyber space, cyber law and cyber security. NACIN Bhopal, in association with NLIU, Bhopal is organizing a two-day workshop on Cyber Law and Handling of Digital evidence and nominations have been called *vide* letter dated 19th September, 2018. The resource personnel for this workshop have been invited from diverse institutions and I am sure that officers will make best use of this opportunity to sharpen their analytical and investigation skills.

It is heartening to note that Chief Commissioner, Chennai Customs zone received an award instituted by the Tamil Chamber of Commerce for facilitating Ease of Doing Business. This award was conferred on 11th October 2018 by the Hon'ble Vice President of India. I congratulate the Chief Commissioner and his team for this richly deserved accolade!

With deep regret, I inform the sad demise of Shri K. P. S. Raman, Chairman (Retired) of the Customs & Central Excise Settlement Commission. Shri Raman had left an indelible mark as a towering intellectual as well as a compassionate person. A condolence meeting was held in the Board on 10th October, 2018.

With *best wishes*

Yours sincerely,

S. Ramesh
(S. Ramesh)

To,

All officers and staff of the Central Board of Indirect Taxes and Customs.